

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.340/2019 in OA No.1045/2018

New Delhi, this the 23rd day of September, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr. Pradeep Kumar, Member (Administrative)**

Shri Subhash Kishore  
Aged about 57 Yrs., Inspector  
S/o Sh.Vishnu Dutt Sharma  
R/o H.No.101, Radhay Shyam Park,  
Sector -5, Rajender Nagar,  
Gaziabad, U.P.

-Applicant

(By Advocate: Mr. B.K. Pandey)

**Versus**

1. Sh. Amulya Patnaik,  
Commissioner of Police  
Police Head Quarters,  
Delhi Police, MSO Building  
I.P. Estate, New Delhi. - Respondent

(By Advocate: Mr. G.D. Chawla for Ms. Harvinder Oberoi)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Learned counsel for the applicant submits that order passed by this Tribunal has been complied with. Hence, CP is closed and notice issued to the respondent is discharged.

**( Pradeep Kumar)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**

